

Name of Corporate Debtor:	NICO ALLEN INFRASTRUCTURE PRIVATE LIMITED
Date of Commencement of CIRP:	10/03/2026
List of Creditors as on:	01/04/2026

(Amount in ₹)

List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest	
		Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?							% of voting share in CoC
1	Canara Bank	23/03/2026	22,29,79,187.50	22,29,79,187.50	Working capital & term loans	48,02,00,000	-	No	100%	-	-	-	-	1. The claim is provisionally admitted subject to receipt of Books of account from corporate debtor	Primary security consist of Rs. 24.55cr & collateral security consist of Rs. 23.47cr
Total			22,29,79,188	22,29,79,188	-	48,02,00,000	-	-	100%	-	-	-	-	-	-

For Nico Allen Infrastructure Private Limited
Under CIRP

V. Anam
Interim Resolution Professional